M/s Antony Projects Private Limited (A Company under liquidation)

CIN: U45201TN2004PTC054910

MODIFIED LIST OF STAKEHOLDERS OF ANTONY PROJECTS PRIVATE LIMITED

M/s Antony projects private limited (Hereinaster referred to as the "Corporate Debtor") is a Company under Liquidation having its registered office at No 66 (old 10), Harleys Road, Kilpauk Chennai TN 600010 IN

Pursuant to an application (CP/610(IB)/CB/2017) under Section 9 of the Insolvency and Bankruptcy Code 2016 filed by Mr. Sanjiv Goyal, partner Rani Sati Complex, the corporate debtor was admitted to the Corporate Insolvency Resolution Process on 15-11-2017 vide the order of this Hon'ble National Company Law Tribunal dated 15-11-2017.

Further, an Application under Section 33(1)(a) of the Insolvency and Bankruptcy Code 2016 was filed with the Hon'ble National Company Law Tribunal and liquidation orders were passed. The liquidation commencement date is 03-02-2021. The undersigned was appointed as the Liquidator of the Corporate Debtor.

Pursuant to Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, public announcement was made. Based on the claims submitted by the creditors and approved by the liquidator, the following are the Stakeholders.

MODIFIED LIST OF STAKEHOLDERS:

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: M/s. Antony projects private limited

Date of commencement of liquidation: 22-01-2019

List of stakeholders as on: 24-02-2022

The list of stakeholders of M/s. Antony projects private limited is as follows:

SI. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent	Amount of claims	Amount of claims under	Detail s in	Remar
	1	No.	Amount	No.	1 A	claims	rejected	verification	Annex	k, if any
		of	Amount	of	Amount				- uic	
		clai		clai			-			
		ms A		ms A						
1.	Unpaid insolvency	NIL	NIL	NIL	NIL	8,29,997*	NIL	NIL	NA	NIL
	Addı	ress: N	0.66 (0)	d 10)	Harloya	Pond Kilm	<u> </u>			

Address: No 66, (old 10), Harleys Road, Kilpauk Chennai TN 600010 IN

Email: cirpantonyprojects@gmail.com

Ramji S/o. Mahadevan **Insolvency** Resolution

Professional & Regd Valuer-IBBI FCA, RV, IRP, CMA(USA), CMA(India) Chennai 9962406298



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	resolution process cost									
	Liquidation costs incurred till date	NIL	. NIL	NIL	- NIL	5,46,962	NIL	NIL	NA	Ni
3	3. Secured financial creditors	0	0	0	0	NIL	NIL	NIL	NIL	NI
	financial creditors	3	30,87,9 3,267	2	3,89,80, 276	NIL	26,98,12,99 1	NIL	2	NII
5	creditors (Workmen)	0	0	0	0	0	0	NIL	NIL	NIL
6.	creditors (Employees)	0	0	0	0	0	0	NIL	NIL	NIL
7.	creditors (Government Dues)	2	43,802, 130	1	1,38,94,1 02	0	2,99,08,028	NIL	5	NIL
8.	creditors (other than Workmen, Employees and Government Dues)	2	64,89, 749	2	64,89,7 49	NIL	NIL	NIL	6	NIL
	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	NIL	NIL	NIL
10	TOTAL		359,08 5,146	1	5,93,64, 127	13,76,959	29,97,21,01 9	0	NA	NA

*Note: The Financial creditors have paid the CIRP cost, the same is to be repaid by the corporate debtor from the sale of the asset. Since no sale of asset was possible the contribution of the financial creditors has not been re-paid.

Address: No 66, (old 10), Harleys Road, Kilpauk Chennai TN 600010 IN Slo. Mahade

Email: cirpantonyprojects@gmail.com

Chennai

Ramji S/o. Wahadevan Insolvency Resolution Professional & Regd Valuer-IBBI

FCA, RV, IRP, CMA(USA), CMA(India) Chennai 9962496298

M/s Antony Projects Private Limited (A Company under liquidation)

CIN: U45201TN2004PTC054910

Thanking You,

Mr. RAMJI MAHADEVAN

Liquidator
M/s. Antony projects private limited



Ramji S/o. Mahadevan Insolvency Resolution Professional & Regd Valuer-IBB! FCA, RV, IRP, CMA(USA), CMA(India) Chennai 9962496298

Address: No 66, (old 10), Harleys Road, Kilpauk Chennai TN 600010 IN Email: cirpantonyprojects@gmail.com

ANTONY PROJECTS- LIQUIDATOR FE	ES- RAMJI		
Ramji Liquidator Ap	ppoinment	150	00
26-06-2019	26-06-202		12
26-06-2020	26-06-202		12
26-06-2021	23-02-202		8
			32
		•	_
ANTONY PROJECTS- LIQUIDATOR FEE	S- RAMJI	T	
JULY19-FEB20			
MAR20-JAN21-postponed -11	8	1500	0 1200
FEB21-MARCH21	0		0
APR21	2	1500	0 3000
MAY21 -postponed 1	1	1500	
JUNE21-SEP21	0	1500	
OCT21-DEC21- PENDING	4	15000	6000
AN22-FEB22-PENDING	3	15000	1000
TOTAL FEES	2	15000	3000
vaiver period	20	15000	30000
OTAL FEES	12 32	15000	18000
LIQUIDATION EXPE			48000
LIQUIDATION EXPE	NSES		·
ARTICULARS			
iquidator's fee			AMOUNT
ut of pocket expenses			4,80,000
eimbursement expenses for Project	Rejoice		6324
empoursement expenses for Project	Le-nid		10095
igagement of Advocate	and Ind		5543
OTAL			45000
DD EWDENGE			5,46,962
RP EXPENSES			8,29,997
OTAL OLD #			0,29,397
JIAL Slo. Maha	2		13,76,959
Chennai Rossional & Rossional	Ramji S/d Insolvency I Professional FCA, RV, IRF	& Read V) /p!

Ramji S/o. Mahadevan Insolvency Resolution Professional & Regd Valuer-IBBI FCA, RV, IRP, CMA(USA), CMA(India) Chennai 9962496298